

Title : Introduction of Constitution (Amendment) Bill (Amendment of the Seventh Schedule), 2005.

CHAUDHARY LAL SINGH (UDHAMPUR): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

CHAUDHARY LAL SINGH : Sir, I introduce the Bill.

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